

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 247/2016 Date of Order : 28/09/2016</p> <p>Mr J.K. Mishra, Counsel for applicant. Mr Sunil Bhandari, Counsel for respondents.</p> <p>Reply has been filed on 27.09.2016.</p> <p>Heard both sides.</p> <p>Ld. Counsel for respondents submitted that Mr Mishra, Ld. Counsel for applicant is in agreement that the respondents are extending the benefits to the applicant as demanded in the OA and to this effect, the respondents have passed the order dated 28.07.2016. Therefore, the present OA may be disposed of.</p> <p>Mr Mishra, Ld. Counsel for applicant submitted while agreeing to the proposition, submitted that the respondents may be directed to release the benefits in a time bound manner.</p> <p>Considering the above submission, the respondents shall be bound by their statement and release the benefits to the applicant within 04 months from today. Accordingly, OA is disposed of.</p> <p> [Praveen Mahajan] Administrative Member</p> <p> [S.K. Kaushik] Judicial Member</p> <p>ss</p>

Rec'd.
(Rivis)
5/10/16
R/C
5/10/16